

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3865
ANSWERED ON:19.04.2005
REHABILITATION OF SURRENDERED EXTREMISTS
Athawale Shri Ramdas;Yadav Shri Mitrasen

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether some surrendered militants have been recruited in the Central Para Military Forces;
- (b) if so, the number of such militants and the basis on which they are recruited in such forces, State-wise;
- (c) whether some terrorists who had surrendered in certain districts of Jammu and Kashmir have left the rehabilitation camps;
- (d) if so, the number thereof as on date alongwith the details thereof;
- (e) the reasons therefor; and
- (f) the steps taken or proposed to be taken by the Government to bring them back to the national mainstream as a result thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) & (b): The number of surrendered militants recruited in Central Police Forces from 1997 to 2004 are as under:

BSF CRPF

J&K 301 627
Assam 316 352

The reasons for recruitment of surrendered militants in Central Police Forces are to rehabilitate and to bring them back in the national mainstream.

(c), (d) & (e): As per the surrender policy formulated by the State Government, it was not mandatory for the surrendered militants to stay in the rehabilitation centers. They were permitted to stay at their own places.

(f): The Government of J&K has formulated a new surrender policy which has come into force with effect from 31.1.2004. The salient features for the new policy include grant of financial benefits, incentive for surrendered weapons, vocational training for self-employment.